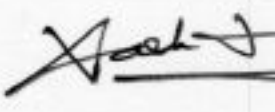


Allahabad Bench

CA No. 26/2020 in
CP No. (IB) 223/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.01.2020NAME OF THE COMPANY: Supriyo Kumar Chaudhary (RP of JVL Agro Industries Ltd) V/s
Jhunjhunwala Gases Pvt Ltd & Ors

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	YASH TANDON	Adv	For R.P.	
<u>2.</u>				

CA NO. 26/2020 IN CP NO.(IB) 223/ALD/2018

Sh. Yash Tandon, Advocate for the RP is present.

As prayed, list the matter on 12.02.2020 alongwith CA No. 35/2020 and CA NO.
26/2020.

Dated: 23.01.2020

**(Justice Rajesh Dayal Khare)**
MEMBER (J)